

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 3545
TO BE ANSWERED ON 20.12.2021**

SKILL DEVELOPMENT OF STREET VENDORS

**3545. SHRIMATI SARMISTHA SETHI:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether any proposal have been launched under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for skill development of street vendors to help them generate more revenue, if so, the details thereof, State-wise including Bundelkhand, Uttar Pradesh and Odisha;
- (b) the details of the employment opportunities created for street vendors in the country including Bundelkhand in this regard;
- (c) whether the Government proposes to extend the programme for the street vendors in Odisha and Uttar Pradesh; if so, the details thereof and it not the reasons therefor;

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)**

(a) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in organised as well as unorganised sectors across the country. Under PMKVY, more than 20 thousand street food vendors have been benefited covering 18 States/UTs including State of Uttar Pradesh and Odisha. Under placement linked Short Term Training (STT), 3,336 and 1,403 candidates have been certified and placed, respectively. The State-wise number of candidates (street food vendors) trained, certified and placed under PMKVY-STT and oriented and certified under Recognition of Prior Learning (RPL), as on 21.11.2021, are given at *Annexure*.

Further, Ministry of Skill development and Entrepreneurship has launched a pilot project for '*Upskilling for Street Food Vendors (for e-cart license)*' in East Delhi Municipal Corporation (EDMC) on 30.11.2021 to train over 2500 street food vendors over a period of 4 months. The purpose of this skill development is to provide skills which would lead to better services to consumers, more opportunities to the vendors in revenue and awareness of regulations, and adherence to stipulated rules and better services for the local bodies. Candidates would be provided with the dual certification from Tourism & Hospitality Skill Council and Food Safety and Standards Authority of India (FSSAI).

- (b) Above reply (a) may be referred to.
- (c) Above reply (a) may be referred to.

State-wise number of candidates (street food vendors) trained, certified and placed under PMKVY-STT and oriented and certified under Recognition of Prior Learning (RPL), as on 21.11.2021:

S No.	State/UTs	STT- PMKVY			RPL-PMKVY*	
		Trained	Certified	Placed	Oriented	Certified
1	Assam	-	-	-	10,651	7,883
2	Chandigarh	180	165	136	-	-
3	Chhattisgarh	30	19	12	-	-
4	Delhi	279	220	0	344	177
5	Goa	63	54	18	-	-
6	Gujarat	240	187	94	-	-
7	Haryana	-	-	-	100	0
8	Himachal Pradesh	-	-	-	284	118
9	Jharkhand	-	-	-	676	394
10	Maharashtra	56	44	0	-	-
11	Odisha	-	-	-	1,417	983
12	Tamil Nadu	1,006	763	442	-	-
13	Telangana	120	119	0	-	-
14	The Dadra & Nagar Haveli and Daman & Diu	120	117	87	-	-
15	Tripura	150	144	42	-	-
16	Uttar Pradesh	355	321	271	3,165	2,075
17	Uttarakhand	617	521	299	60	50
18	West Bengal	120	116	2	-	-
	Grand Total	3,336	2,790	1,403	16,697	11,680

* RPL under PMKVY is not linked to placement of candidates. RPL recognizes the existing skills.
